

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4920  
ANSWERED ON:26.04.2000  
WATER LOGGING IN HARYANA  
KAILASHO DEVI

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether several parts of Haryana are adversely affected due to water logging;
- (b) if so, whether any survey has been conducted by the State Government to identify such areas, and has also taken up the matter with the Union Government;
- (c) whether the Union Government propose to allocate funds specifically for reclamation for water logged areas; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SMT. BIJOYA CHAKRAVARTY)

(a) to (d) The State Government of Haryana reported that as per the survey conducted, an area of 4.73 lakh ha. is affected by waterlogging within a depth of 3 metre in the State. The State Government referred the matter to Government of India. Two pilot projects in Bhiwani and Jhajjar Districts amounting to Rs.916.00 lakh (Rs.592.32 lakh as Government of India's share and Rs.323.68 lakh as State share) for an area of 1600 ha have been approved by the Ministry of Rural Development, Government of India. In addition, central assistance to the extent of Rs.6,000/- per ha or half of the actual expenditure is admissible to reclaim water logged areas in the irrigation commands covered under Centrally Sponsored Command Area Development Programme as per techno-economic feasibility.